

proceed with the work pending finalisation of the programme and the budget estimates of the Development Blocks allotted to the State.

#### LOAN TO TRIPURA GOVERNMENT

\*1343. **Sbri Dasaratha Deb:** Will the Minister of **Rehabilitation** be pleased to state:

(a) whether the Government of India have given any amount to the Government of Tripura for granting rehabilitation loans to the displaced persons during the current financial year; and

(b) if so, the total amount given?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) Yes.

(b) Rs. 50 lakhs.

#### ESSENTIAL SUPPLIES TEMPORARY POWERS ACT

\*1343-A. **Th. Lakshman Singh Charak:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government have issued any order authorising any person or persons to exercise such powers in the production and supply of the commodities under Sub-section 4 of Section 3 of Essential Supplies (Temporary Powers) Act, 1946 (XXIV of 1946);

(b) if so, whether Government propose to place on the Table a copy of order together with any instructions given to the person or persons by the Central Government; and

(c) how much remuneration is being paid to the present incumbent or incumbents?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Yes, Sir.

(b) A statement showing the Orders issued by the Central Government under Section 3(4) of the Essential Supplies (Temporary Powers) Act, 1946,

is placed on the Table of the House. [See Appendix VI, annexure No. 4.]

These Orders were published in Part II Section 3 of the *Gazette of India*, copies of which are available in the Library of the Parliament.

(c) The remuneration payable is mentioned in the respective Orders referred to above. In one case, however the authorised Controller is a Government officer and, therefore, no remuneration is being paid.

#### COLOMBO PLAN

\*1344. **Shri K. C. Sodhia:** (a) Will the Minister of **Irrigation and Power** be pleased to state the total value of material and equipment obtained for Hydro-Electric Projects during the current year under the Colombo Plan as provided for under Demand No. 130 for 1953-54?

(b) From what country or countries was this aid obtained and from what countries was the equipment received?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Rs. 9 lakhs so far.

(b) Australia.

#### OIL CAKES

\*1344-A. **Shri K. C. Sodhia:** (a) Will the Minister of **Commerce and Industry** be pleased to state the total estimated annual output of oil cakes in India?

(b) What is the annual estimated consumption of the same for cattle feed?

(c) What is the total annual requirement of the same for Industrial Units engaged in extraction of oil from cake?

(d) What is the total number of such Industrial Units and do Government propose to sanction new units?

**The Minister of Commerce (Shri Karmarkar):** (a) and (b): The total estimated annual output of oil cakes